

ITEM NO.16

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 37-38/2024

ARJUN

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

[ONLY IA NO. 115266/2025 IS LISTED UNDER THIS ITEM.]

IA No. 115266/2025 - EARLY HEARING APPLICATION

Date : 04-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. Sulaiman Mohd. Khan, Adv.
Mrs. Taiba Khan, Adv.
Mr. Bhanu Malhotra, Adv.
Mr. Gopeshwar Singh Chandel, Adv.
Mr. Abdul Bari Khan, Adv.
Mr. Rohit Amit Sthalekar, AOR
Mr. Sulaiman Mohd Khan, Adv.

For Respondent(s) Ms. Rupali, Adv.
Mr. Sudeep Kumar, AOR

UPON hearing the counsel the Court made the following

O R D E R

In view of the letter circulated by learned
counsel appearing for the respondent-State, the
matter is adjourned for two weeks.

List thereafter.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR